



**Honourable Shri Justice Rajiv Shyamrao Mohite**

***B.Sc., LL.B.***

**2001 - 2010**

Justice Rajiv Shyamrao Mohite, B.Sc., LL.B., was born on December 6, 1956. He was enrolled as an Advocate on November 17, 1978 and practised in the High Court of Bombay, City Civil Court, Bombay, Supreme Court of India Central Administrative Tribunal, Small Causes Court in Civil, Criminal, Constitutional, Company and Service matters but has specialised in Criminal Law. He was appointed as an Additional Judge of the Bombay High Court on October 12, 2001. He was appointed as a permanent Judge on October 3, 2004.